

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-52/2006/8285/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the th 19 September, 2023.

Sub: **Casual Leave.**

Ref:- Your e-mail dtd. 18.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 18.09.2023 and 19.09.2023**. The next seniormost Judicial Officer available at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-52/2006/8286/A, dated , 19 - 09 - 23

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]